

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/907/2019**

HYDERABAD, this the 5<sup>th</sup> day of January, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

K.P. Reddy, S/o. Late Sri Rami Reddy,  
Aged about 59 years,  
Assistant Engineer,  
O/o. The Superintending Engineer, HCC-I,  
Central Public Works Department,  
Sultan Bazar, Hyderabad – 500 095.

Group. B

...Applicant

(By Advocate : Sri T. Koteswara Rao)

Vs.

1. The Union of India rep. by its  
Secretary to Government of India,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi – 110 001.
2. The Appellate Authority and The President of India,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi – 110 001.
3. The Disciplinary Authority & Director General of Works,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi – 110 001.
4. Executive Engineer,  
Central Public Works Department,  
Hyderabad Central Division-1,  
Nirman Bhavan, Koti,  
Hyderabad – 500 095.

....Respondents

(By Advocate: Smt K. Rajitha, Sr. CGSC )

---

**ORAL ORDER**  
**(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)**

**Through Video Conferencing:**



Learned counsel for the applicant has submitted a letter dated 04.01.2021 stating that the applicant would like to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. No order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

/al/